

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO.3835**

**TO BE ANSWERED ON THE 9<sup>TH</sup> AUGUST, 2016/SHRAVANA 18, 1938, (SAKA)**

**REGISTRATION PROCESS FOR FOREIGN STUDENTS**

**3835. SHRI VINCENT H. PALA:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) whether the policy for registration of foreigners is different from the student registration currently required by the FRRO and if so, the details thereof;**

**(b) whether the Government intends to periodically track and verify the current status and location of all foreign students and if so, the details thereof;**

**(c) whether the Government has details of all foreign students currently residing in the country if so, whether this information would be added to the FRRO database or a new central database is being created to house this data;**

**(d) if so, the details thereof;**

**(e) the measures taken by the Government to ensure that all the information submitted by foreign students is true and accurate; and**

**(f) the details of agency which will own/ manage/control this data and agencies which will have access to this database?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI KIREN RIJIJU)**

**(a) & (b): There is no difference in the registration process.**

**Registration of all foreigners, including foreign students, is governed by the provisions in the Registration of Foreigners Rules,**

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**1992 and executive instructions issued by the Central Government from time to time. However, as per the provisions in Foreigners Order, 1948, every University and Educational Institution is required to furnish information in respect of foreign students enrolled in the University or the Educational Institution in the prescribed format to the Registration Officer.**

**(c) & (d): The details of all foreign students registered are available in the IVFRT (Immigration, Visa and Foreigners Registration & Tracking) database. As per information available, there are 46,367 foreign students registered in India as on 31.07.2016.**

**(e): During registration of foreign students, random enquiries, in case of doubt, are made to ensure genuineness.**

**(f): The database is managed/ controlled by the Bureau of Immigration. All law enforcing agencies of the Government can seek details form the Bureau of Immigration as per their requirements.**

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